

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**L O K S A B H A  
UNSTARRED QUESTION NO. 3770**

**TO BE ANSWERED ON FRIDAY, 25<sup>th</sup> MARCH, 2022**

**WOMEN RESERVATION BILL**

3770. DR. TALARI RANGAIAH:

*Will the Minister of LAW AND JUSTICE be pleased to state:*

- (a) whether the Government is planning to move the women reservation bill for passing in the Parliament;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

(a) to (c): Gender justice is an important commitment of the Government. The issue involved needs careful consideration on the basis of the consensus among all political parties before a Bill for amendment in the Constitution is brought before Parliament.

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